

S.No.13

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

CP (IB) No. 149/7/HDB/2022

AND

IA (IBC) 1124/2024 in CP (IB) No. 149/7/HDB/2022

u/s. 7 of IBC, 2016

IN THE MATTER OF:

SREI Equipment Finance Ltd

...Financial Creditor

AND

Mantovani Di Dharti Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1124/2024

Learned Counsel Mr B Ravi Teja, for applicant present physically.

Learned Counsel Mr Maharshi Viswaraj, for respondent present physically.

Mr Krishna Komaravolu, Resolution Professional present through Video Conference. Matter passed over.

Matter called again. memo filed by the Chairman of the monitoring committee enclosing the resolution of the monitoring committee.

For orders on 23.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)